

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4100
ANSWERED ON:09.08.2002
DEARNESS ALLOWANCE
PUTTASWAMY GOWDA;SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of FINANCE be pleased to state:

(a) Whether the Central Government Employees have become eligible for yet another instalment of Dearness Allowance from July 1, 2002; and

(b) if so, the percentage of D.A. due to the employees?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT G. GEETE)

(a) & (b): Dearness Allowance to Central Government employees is revised twice a year from 1st January and 1st July payable with the salary for the months of March and September respectively. The instalment due from 1st July normally becomes payable with the salary for the month of September, and the decision in this regard will be taken in due course.